

F. No. J-11014/1/2017-Judicial(Part-3)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 10th January, 2019

ORDER

The President is pleased to engage following two Advocates as Assistant Solicitor General of India for the High Court mentioned against their names under column IV in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:

ASSISTANT SOLICITOR GENERAL OF INDIA

Sl. No	Name of Advocate (S/Shri)	Contact details	Name of the High Court proposed for
I	II	III	IV
1.	P. Vijay Kumar (Enrl. No. K/91/1982)	E1, Lotus Gardens, S.N.V.P. Road, Tripunithura PO, Ernakulam District, Kerala-682301 Mob: 9495606525 Tel. 0484-2353220 Email: advpvk1957@gmail.com	High Court of Kerala at Ernakulam
2.	Boppudi Krishna Mohan (Enrl. No.AP/308/1989)	"SAI SRINIVASAM", C-2, Plot No. 63-A, Road No. 10, Film Nagar, Phase-II, Jubilee Hills, Hyderabad-500096 Mob: 9849611264 Tel. 040-42615425 Email: bkm.lawassociates@gmail.com	High Court of Andhra Pradesh at Amaravati

2. The engagement and professional fee of the aforesaid Advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.


3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. The Incharge, Branch Secretariat at Bengaluru.
4. All the Asstt. Solicitors General of India in various High Courts.
5. Shri K. M. Nataraj, Addl. Solicitor General of India (SZ), No.4306, High Point IV, No.45, Palace Road, Near Basaveshwara Circle, Bangalaoe-560001.
6. Shri K. Laxman, Asst. SGI for the High Court for the State of Telangana at Hyderabad Block-3, Flat No. 1, HIG-I, Phase-II, Baghlingampally, Hyderabad-44.
7. The Registrar, High Court of Kerala at Ernakulam.
8. The Registrar, High Court of Andhra Pradesh at Amaravati.
9. The Cash (LA) Section for the payment of retainership fee to the Asst. SGIs mentioned in the table in para 1 above, with effect from 01.11.2018.
10. The Pay & Account Office, Department of Legal Affairs.
11. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of emapanelled counsel'.
12. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
13. Guard File/Judicial Section with 5 spare copies.


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